

In The Central Administrative Tribunal

ALLAHABAD BENCH

1 : ORDER - SHEET ::

Application No.... 512 of 1993

Applicant (s) K. Singh

Respondent (s) 409

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	Honble Mr S. Biswas A.M. Advocates are on strike. Case is adjourned to 6-3-2000 for hearing. Boc SR <u>6/3/2000</u> S.M. Bench is not available. today. The case is adjourned to 28/3/2000 for hearing. Boc my <u>28-3-2000</u> Hon. Mr. S. Biswas A.M. Sri CP Gupta Counsel for the applicant. Sri DC Saxena, Counsel for the respondents. The applicant does not want to press the OA. The OA is therefore dismissed and not pressed S D A.M. <u>51</u>